

**'Compassionate Policy' of GIC's for its
Deceased Employees**

1264. SHRI SOUMYA RANJAN : Will the Minister of FINANCE be pleased to state :

(a) the details of the policy being followed by the GIC and its subsidiary companies for providing employment on compassionate grounds in the event of death of its employees while in service;

(b) the number of cases in which the dependents of the deceased employees had applied for appointment on compassionate grounds in General Insurances Corporation and its subsidiaries during the last one year;

(c) the number of cases out of them disposed of so far; and

(d) the reasons for not taking any decision in regard to other cases and the time by which decision on these cases are likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) It has been reported that the general insurance industry provides employment on compassionate grounds to the widow of the deceased employee, if she is not earning; is in-between 18 and 45 years of age; and fulfil the minimum qualifications prescribed by the company for holding the post. If the widow is either ineligible or unwilling to take up employment, one dependant son or one unmarried dependant daughter will be considered for employment in the place of the widow. In the case of an unmarried deceased employee who is the only break winner of the family, his/her dependant brother or sister may be given this concession, provided they satisfy the requisite qualifications/conditions laid down by the industry for this purpose.

(b) to (d) The information is being collected and will be laid on the Table of the House.

Debt Recovery Tribunals

1265. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of FINANCE be pleased to state :

(a) the places where Debt Recovery Tribunals have already been set up and are functioning;

(b) the number of cases/applications filed before each of such Debt Recovery Tribunal during 1996; and

(c) the number of applications in which judgement has been given?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) Debts Recovery Tribunals have been set up and have started functioning at Calcutta, Jaipur, Delhi, Ahmedabad, Bangalore, Chennai, Guwahati and Patna.

(b) and (c) Information is being collected and will be laid on the Table of the House.

Remote Computer Lock-in-Terminal

1266. SHRI KESHAB MAHANTA : Will the Minister of FINANCE be pleased to state :

(a) the details of banks in which "Remote Computer Lock-in-Terminal" facility has been started, State-wise; and

(b) the time by when such facilities is likely to be started in all the nationalised banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) and (b) The information is being collected and will be laid on the Table of the House.

[Translation]

Losses Incurred by Nationalised Banks

1267. SHRIMATI MEIRA KUMAR : Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India has had information about the under statement of losses incurred by some of the nationalised banks during the year 1993-94;

(b) if so, the names of such banks;

(c) the extent to which losses were understated; and

(d) the remedial action taken to improve the financial status of such banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (d) The information is being collected and will be laid on the Table of the House.

**Urban and Rural Branches of
Public Sector Banks**

1268. SHRI MUKHTAR ANIS : Will the Minister of FINANCE be pleased to state :

(a) the number of urban and rural branches of the public sector banks, bank-wise and State-wise as on April 1, 1996 and January 1, 1997;

(b) the population load per branch, State-wise, separately for urban and rural branches;

(c) whether the banks have been given the freedom to close rural branches or to swap them with each other; and

(d) if so, the number of rural branches closed and swapped during the period April - December, 1996, bank-wise, and State-wise?